

III. A copy each (in English and Hindi) of the following papers: -

- (i) (a) Annual Report of the Samagra Shiksha, Bihar, for the year 2023-24.
 (b) Review by Government on the working of the above Programme.
 (c) Statement giving reasons for the delay in laying the papers mentioned at (a) above.

[Placed in Library. See No. L. T. 2626/18/25]

- (ii) (a) Annual Report of the Samagra Shiksha, Karnataka, for the year 2023-24.
 (b) Review by Government on the working of the above Programme.
 (c) Statement giving reasons for the delay in laying the paper mentioned at (a) above.

[Placed in Library. See No. L. T. 2627/18/25]

- (iii) (a) Annual Report and Accounts of the Samagra Shiksha, Lakshadweep, for the year 2023-24, together with the Auditor's Report on the Account.
 (b) Review by Government on the working of the above Programme.
 (c) Statement giving reasons for the delay in laying the papers mentioned at (a) above.

[Placed in Library. See No. L. T. 2628/18/25]

- (iv) (a) Annual Report of the National Council of Educational Research and Training (NCERT), New Delhi, for the year 2023-24.
 (b) Annual Accounts of the National Council of Educational Research and Training (NCERT), New Delhi, for the year 2023-24, and the Audit Report thereon.
 (c) Review by Government on the working of the above Council.
 (d) Statement giving reasons for the delay in laying the papers mentioned at (a) and (b) above.

[Placed in Library. See No. L. T. 2629/18/25]

Notifications of the Ministry of Home Affairs

गृह मंत्रालय में राज्य मंत्री (श्री नित्यानन्द राय): महोदय, मैं निम्नलिखित पत्र सभा पटल पर रखता हूँ :-

- (i) A copy (in English only) of the Ministry of Home Affairs Notification No.

G.S.R. 133(E)., dated the 13th February, 2025, publishing a Corrigendum to the English Version of Notification No. G.S.R. 856(E), dated the 21st November, 2023.

[Placed in Library. See No. L. T. 2452/18/25]

(ii) A copy (in English and Hindi) of the Ministry of Home Affairs Notification No. G.S.R. 171(E)., dated 11th March, 2025, publishing the Indo-Tibetan Border Police Force, General Duty Cadre (Group 'C' Posts) Recruitment (Amendment) Rules, 2025, under sub-section (3) of Section 156 of the Indo-Tibetan Border Police Force Act, 1992.

[Placed in Library. See No. L. T. 2512/18/25]

Notifications of the Ministry of Road Transport and Highways

सड़क परिवहन और राजमार्ग मंत्रालय में राज्य मंत्री (श्री अजय टम्टा): महोदय, मैं निम्नलिखित पत्र सभा पटल पर रखता हूँ :-

(i) A copy (in English and Hindi) of the Ministry of Road Transport and Highways Notification No. S.O.1083(E)., dated the 4th March, 2025, levying user fee for the project of four or more lane section of Kanpur-Kabrai section on NH-86 in the State of Uttar Pradesh, under Section 37 of the National Highways Authority of India Act, 1988.

[Placed in Library. See No. L. T. 2524A/18/25]

(ii) A copy each (in English and Hindi) of the following Notifications of the Ministry of Road Transport and Highways, under Section 10 of the National Highways Act, 1956: -

- (1) S.O.1084(E)., dated the 4th March, 2025, levying user fee for the project of two lane with paved shoulders of Seetharamapuram to Duttalur section of NH-167BG in the State of Andhra Pradesh.
- (2) S.O. 1132(E)., dated the 11th March, 2025, levying user fee for the project of two lane to four lane of Gondal-Ribda section and Porbandar-Rajkot-Bamanbore section on NH-8B in the State of Gujarat on BOT (Toll) basis.
- (3) S.O.1133(E)., dated the 11th March, 2025, levying user fee for the project of four or more lane section of Mathura to Devinagar Bypass of NH-530B in the State of Uttar Pradesh.
- (4) S.O. 1179(E)., dated the 13th March, 2025, levying user fee for the project of four or more lane of Jind-Gohana section of NH-352A in the